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Title: Introduction of the Tea Garden Workers (Timely Payment of Dues) Bill, 2019.

PROF. SOUGATA RAY (DUM DUM): I beg to move for leave to introduce a Bill to ensure timely payment of dues to workers of tea gardens whose management has been directed by the Central Government to be taken over by the Tea Board *vide* Central Government Notification S.O.260(E) dated 28th January, 2016.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to ensure timely payment of dues to workers of tea gardens whose management has been directed by the Central Government to be taken over by the Tea Board *vide* Central Government Notification S.O.260(E) dated 28th January, 2016.”

The motion was adopted.

15.45 hrs

**PROF.
SOUGATA
RAY : I
introduce
the Bill.**